

Searches Conducted by Income-Tax Authorities

7649. **SHRI MOHANRAJ KALINGA-RAYAR :**
SHRI C. T. DHANDAPANI :

Will the Minister of FINANCE be pleased to state :

(a) the number of searches conducted by the Income-tax Authorities in each State during the last three years;

(b) the outcome of these searches, and

(c) the premises searched and the name of the persons involved ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). A statement is annexed.

(c) The information is not readily available. Quite often, many premises are searched in respect of a particular person. In view of the large number of searches made, the collection of the required information will involve considerable time. This would however, be collected and laid on the Table of the House.

Statement

(a) Total searches during 1969-70 = 170 (chargewise information is not available)

No. of searches conducted during 1970-71 and 1971-72, chargewise

Charge	1970-71	1971-72
Andhra Pradesh I	2	62
Andhra Pradesh-II	5	6
Bombay City-I	6	32
Bombay City-II	17	26
Bombay City-III	19	45
Bombay City-IV	—	6
Bombay City-V	—	7

Charge	1970-71	1971-72
Bombay (Central)	1	1
Bhopal	1	5
Calcutta (Central)	—	—
Delhi-I	2	37
Delhi-II	1	2
Delhi-III	11	22
Delhi IV	—	4
Delhi (Central)	2	—
Gujarat-I	6	7
Gujarat-II	13	12
Gujarat III	—	—
Jaipur	—	—
Kanpur	—	31
Kerala	8	32
Lucknow	6	3
Madras-I	17	49
Madras-II	20	56
Madras (Central)	7	12
Mysore	14	28
Nagpur	—	—
Orissa	—	—
Patna	5	5
Patiala	24	8
Poona	5	4
Shillong	—	—
West Bengal I	1	1
West Bengal-II	—	1
West Bengal-III	2	—
West Bengal-IV	—	—
West Bengal-V	—	—
D I (Inv)	—	12
Total	195	516

(b) Value of assets seized

Financial Year	In lakhs of Rs
1969-70	95
1970-71	140
1971-72	243

Revision of Cantonment Fund Servant Rules

7650 SHRI RAJA KUI KARNI Will the Minister of DEFENCE be pleased to state

(a) whether revision of the Cantonment Fund Servant Rules is pending finalisation for the last four years and

(b) if so the action proposed to be taken to finalise the rules early ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) The work of revision of the Cantonment Fund Servant's Rules, 1937, has been on hand for over four years. The proposed amendments to the Rules were published for the second time in November 1969 inviting objections and suggestion in regard thereto, after considering which the Rules have now been finalised, they will be published shortly.

Appointment of Nominee in Terms of Memorandum of Settlement between Cantonment Boards and Employees' Federation

7651 SHRI RAJA KULKARNI Will the Minister of DEFENCE be pleased to state

(a) whether the nominee in terms of para 20 of the Memorandum of Settlement dated 13th May, 1969 between the Cantonment Boards and the Employees' Federation has been appointed and

(b) if not, the action proposed to be taken by Government in this regard ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) No, Sir

(b) Such issues are as raised by the Fe-

deration of the Cantonment Board Employees will be discussed with them with a view to arriving at an amicable settlement. Should any matter falling within the scope of para 20 of the Memorandum of Settlement remain unresolved, a reference will be made as provided therein.

Steps to maintain Natural Waterfall at Deogarh (Orissa) to attract Tourists

7652 SHRI P GANGADEB : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the steps Government propose to take to maintain the natural waterfall at Deogarh (Orissa) to attract tourists ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) There is no scheme under the consideration of the Department of Tourism in this regard.

Firing by Pak Troops across Cease-fire Line in Munawar Tawi area and Concentrations along Poonch-Hajipur Bulge

7653 SHRI P M MEHTA Will the Minister of DEFENCE be pleased to state

(a) whether Pakistan troops have been firing across the cease-fire line in the Munawar Tawi area since 12 May, 1972,

(b) whether there is heavy concentration of Pak forces along the Poonch-Hajipur bulge, and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) Yes, Sir

(b) Although Pakistan has reinforced her troops in the sector to some extent there are no reports to suggest that she has carried out heavy concentration of troops in the Poonch-Hajipur bulge.

(c) Developments across the cease-fire line are taken into consideration in reviewing our defence measures.

Collection of Outstation Cheques by Banks

7654 SHRI P M MEHTA : Will the Minister of FINANCE be pleased to state :